

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
RAJYA SABHA  
UNSTARRED QUESTION NO : 2404  
(TO BE ANSWERED ON THE 8<sup>th</sup> August 2022)**

**ASSESSMENT OF AIR PASSENGERS AND BUILDING NEW  
GREENFIELD AIRPORTS IN THE COUNTRY**

2404. SHRI SANJAY RAUT

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether Government has made any assessment of the likely increase in number of air passengers by the next ten years and if so, the details and outcome of the assessment;
- (b) whether Government has granted in-principle approval for setting up of new greenfield airports across the country to meet the demands and if so, the details thereof along with the present status of these airports, State/UT-wise; and
- (c) the steps taken by Government to complete the construction of under construction greenfield airports in a time bound manner?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

(a): Yes, Sir. As per assessment made by Airports Authority of India (AAI), all India total passenger traffic is expected to increase from 341 million during 2019-20 to around 827 million by the year 2032-33.

(b) & (c): Ministry of Civil Aviation has accorded 'in-principle' approval for setting up of 21 Greenfield Airports across the country namely, Mopa in Goa, Navi Mumbai, Shirdi and Sindhudurg in Maharashtra, Kalaburagi, Vijayapura, Hassan and Shivamogga in Karnataka, Dabra (Gwalior) in Madhya Pradesh, Kushinagar and Noida (Jewar) in Uttar Pradesh, Dholera and Hirasar (Rajkot) in Gujarat, Karaikal in Puducherry, Dagadarthi (Nellore), Bhogapuram and Orvakal (Kurnool) in Andhra Pradesh, Durgapur in West Bengal, Pakyong in Sikkim, Kannur in Kerala and Hollongi (Itanagar) in Arunachal Pradesh.

The timeline for construction of airports depends upon various factors such as land acquisition, mandatory clearances, removal of obstacles, financial closure etc. by the respective airport developers. The responsibility of implementation of airport projects including funding of the projects rests with the concerned airport

developer including the respective State Government (in case the State Government is the project proponent). However, the Greenfield Airport Projects are regularly reviewed by the Government to sort out the issues coming in the way of implementation of these Projects.

So far, out of total 21 Greenfield airports where 'in-principle' has been accorded, eight (8) Greenfield airports namely Durgapur, Shirdi, Sindhudurg, Pakyong, Kannur, Kalaburagi, Orvakal and Kushinagar have been operationalised.

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